

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 301**  
**CP-77/ND/2024**

**IN THE MATTER OF:**

**Mr. Arun Chawla**

... **Applicant/Petitioner**

**Versus**

**On Events & Promotions Pvt. Ltd.**

... **Respondent**

**Under Section: Sec. 241(1),Sec. 242(4)**

**Order delivered on 26.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Saral Sharma, Adv. Neevrat Sharma, Adv.  
Anshul Gupta

**For the Respondent** :

**For the Intervener** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

As prayed by the Ld. Counsel appearing for the Petitioner, one week time is granted for filing the reply.

List on 14.06.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**